

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

**ITEM No.2
C.P.(IB)No.142/BB/2019**

IN THE MATTER OF:

M/s. Corporation Bank ... Petitioner
Vs.
M/s. Yojaka India Pvt. Ltd. ... Respondent

Order under Section 7 of I&B Code, 2016

Order delivered on 22.06.2022

CORAM:

**SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : --
For the Respondent : --

ORDER

Due to administrative reasons, the case is adjourned to **06.07.2022**.

— s/d —

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

← s/d →

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**